



GOVERNMENT OF WEST BENGAL
OFFICE OF THE SUPERINTENDENT OF POLICE
PURBA BARDHAMAN

Memo no. 194/Legal Cell, Purba Bardhaman

Dated. 02/02 /2026

To
The Learned State Advocate,
National Green Tribunal,
Eastern Zone Bench, Kolkata.

Ref: Original Application No. 107/2023/EZ, in the matter of Soumen Chakraborty -Vs - The Principal Secretary, Environment Dept. Govt. of WB & Ors.

Sub: Compliance report on behalf of the Respondent No. 09, Superintendent of Police, Purba Bardhaman.

In reference to the above, the undersigned would like to inform you that with a view to comply the order dated 19.11.2025 of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, the undersigned directed Inspector-in-Charge, Ausgram PS to stop the working of fly ash brick manufacturing unit.

Accordingly, Inspector-in-Charge, Ausgram PS submitted his report disclosing that the said fly ash brick manufacturing unit has been closed. The director of K.M Agrotech PVT. Ltd. has also submitted a written declaration in this regard. Copy of the said report is attached herewith.

This is for your perusal please.


Superintendent of Police
Purba Bardhaman
Superintendent of Police
Purba Bardhaman



To
**The Superintendent of Police
 Purba Bardhaman**



Through proper channel

Ref: - Your Good Office Memo No. 2805/Legal Cell, Purba Bardhaman, Dated – 11.12.2025.

Sub: - Compliance report.

Sir,

With profound respect, the undersigned beg to report that as per order of the National Green Tribunal, Eastern Zone Bench, Kolkata, SI Biswanath Das, the then O/C Guskara Beat House held a joint visit along with the Joint BDO of Ausgram-I Block at KM Agro Tech Private Limited situated at Village Gopinathbati, P.S. Ausgram, District Purba Bardhaman vide Guskara Beat House GDE No. 256 Dated 08.01.2026.

During the visit, they met Shri Debanshu Shaw, S/o Shri Dilip Shaw, Director of KM Agro Tech Private Limited, and served upon him a copy of the order sheet of the National Green Tribunal, Eastern Zone Bench, Kolkata, directing the immediate stoppage of manufacturing of fly ash bricks and restraining the unit from operating illegally. During visit of the brick field it is also learnt that at present the brick field authority is not manufacturing bricks in compliance with the order of the National Green Tribunal, Eastern Zone Bench, Kolkata.

Debanshu Shaw, Director of KM Agro Tech Private Limited, duly received the same and also furnished a written assurance on the official letterhead of KM Agro Tech Private Limited, stating that the fly ash brick factory will remain closed until further orders of the National Green Tribunal, Eastern Zone Bench, Kolkata, the next hearing of which is scheduled to be held on 03.02.2026. In this regard SI Biswanath Das submitted a report along with the relevant documents.

Though, the brick field is closed as of now and not manufacturing bricks at the brick field, the police authority has kept sharp vigil to ensure compliance in respect of the order of the National Green Tribunal, Eastern Zone Bench, Kolkata.

This is for favour of your kind perusal.

Enclosure:

- Original Memo.
- Written declaration

Forwarded

[Signature]
 02/02/2026

Dy S. P. (D&T)
 Dist.-Purba Bardhaman

DRNO 60/2026
 02/02/26

Yours faithfully

Shantanu Adhikary

(Ins. Shantanu Adhikary)
 Inspector-in-charge
 Ausgram Police Station
 Purba Bardhaman
 02.02.2026

Inspector incharge
 Ausgram Police Station
 Purba Bardhaman

DRNO 464/26
 02/02/26

KM Agrotech Pvt. Limited

Admin & Factory : Vill.: Gopinathbati, P.O.: Gonna Dariapur,
Dist.: Purba Bardhaman, Pin - 713128

Mob.: 9475266482, 9475346128, 7063064221 719
E-mail : kmagrotechpvtlimited2012@gmail.com

GISTIN : 19AACCK996181ZD / CIN : U15135WB2006PTC112199

Ref. No.

Date 08/07/2022

To
The BDO Ausgram – I Block
Purba Bardhaman

Sub – Close Bricks factory.

This is to inform you that I am Debanshu Shaw, S/o – Dilip Shaw, Director of KM Agrotech Pvt Ltd, Gopinathbati, Gonna Dwariapur, Ausgram, Purba Bardhaman, declare that we will remain close our Fly ash bricks factory till further order by the honorable high court, after the hearing scheduled on 03.02.2026.

Thanking You

Yours Faithfully

KM AGROTECH PVT. LTD.

Debanshu Shaw

DIRECTOR

Copy to -

1. IC Ausgram PS.